[Shri A. B. A. Ghani Khan Chaudhuri]

concerned, when RAP is okay, the shortage is 13.9 per cent. And when RAP is not okay, the shortfall is much more because there is no supply there. Actually, that creates a lot of difficulties for us, and also for Rajasthan. With regard to UP, the present shortfall is 21.9 per cent. It was something like 46.2 per cent in 1979. Now things have improved. But they have not improved as they should have for this, we are going to discuss this matter tomorrow.

With regard to the Central directive if any State does not listen to our directive, I can assure you that I will stop their rural electrification. I will not give them.

AN HON, MEMBER: Who will suffer then? Only people and farmers.

MR. DEPUTY-SPEAKER: Now Motion for Election to Committee.

SHRI ZAINUL BASHER: Sir, the Minister has not given a reply.

MR. DEPUTY SPEAKER: Now item
11

13.04 hrs.

ELECTION TO COMMITTEE COIR BOARD

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH); On behalf of Shri Charanjit Chanana, I beg to move:

"What in pursuance of sub-rule (1) (e) of rule 4 of the Coir Industry Rules, 1954, the members of the House do proceed to elect in such manner as the Speaker may direct, two members from among themselves to serve as members of the Coir Board for a term to be specified by the Central Government."

MR. DEPUTY-SPEAKER: The question is:

"That in pursuance of sub-rule
(1) (4) of rule 4 of the Coir In-

dustry Rules, 1954, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Coir Board for a term to be specified by the Central Government.

The motion was adopted.

13.96 hrs

MATTERS UNDER RULE 377

(i) ACCUMULATION OF WATER IN VILLAGES IN SURATGARH TEHSIL, RAJASTHAN

भी मनकूत हैसंह चौभरी (बीकानेर): उपाध्यक्ष महोदय, मैं नियम 377 को अधीन निम्न वक्तव्य देता हुं:

राजस्थान की सुरतगढ़ तहसील में घग्घर बाढ़ का पानी जी.एफ.सी. नहर द्वारा तथा राजस्थान नहर की जार डी. 165 के बस्कोप से पानी छोड़ कर 18 डिपरेश्वन पानी से भर दिये गये हैं और इस पानी का निकास नहीं किया गया है और यह 30 किलो-मीटर के लगभग लम्बी, चार किलोमीटर चौड़ी तथा 20 फूट गहरी भील बन चकी है। जहां यह पानी भरा हुआ है, उसके बन्धे रोत के टीले हैं। इन बालू रोत के टीलों में से पानी रिसता है, फरता है और इस भील के उत्तरी साईड में उपजाऊ जमीन है और इन बाल रोत के किनारों के पास लगभग 22 गांव बसे हुए हैं । इन गांवों में बड़ोपल, किसनपुरा, मानकथेड़ी जिलानियां, ढाढियांवाली विलक्त पानी से विर गये हैं। यहां तक कि जिलानियां और ढा ढियावाली गांव साली कर दिके हैं। सेमें से तमाम मकान गिर गये हैं और इन गांबों की जमीनों में सेमे का पानी भर गया है। सेती तथा फसल नाम , की काई चीज नहीं है और फसल की जगह एोरा ही ऐरा नजर नारहाहै। इन गांवों के किसानों की जमीन सेमे के शानीं में उन्न नंद्र हैं। ये लोग विना घर और विना जमीन के ही नवें हैं। इन किसानों की हालत दोसते ही बनती है। इनके पास मुजार का कोई साधन नहीं है । इस वर्ष बस्रोपल, मानकथंडी संब के